

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH NEW DELHI
WEST BLOCK NO. 2, R.K.PURAM, NEW DELHI – 110066
SERVICE TAX (DIVISION BENCH MATTERS)
CAUSE LIST**

Court No. :IV

**Dated :05-01-2024
Day: Friday
Time : 10:30 AM**

**CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

Sl No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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REGULAR MATTERS

4	ST/55285/2014	DEWSOFT OVERSEAS PVT LTD	COMMISSIONER OF SERVICE TAX-DELHI I	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
5	ST/50262/2015	Amtek Auto Ltd	Commissioner of Service Tax, Service Tax - Delhi	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
6	ST/52914/2015	GRANITE GATE PROPERTIES PVT LTD	COMMISSIONER, SERVICE TAX-DELHI I	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
7	ST/52918/2016	KAMAL JIT SINGH	COMMISSIONER, CENTRAL EXCISE- JAIPUR I	Naveen Bindal/DR naveenkbindal@gmail.com	}
8	ST/52919/2016	DEEPAK JAIN	COMMISSIONER, CENTRAL EXCISE- JAIPUR I	Naveen Bindal/DR naveenkbindal@gmail.com	
9	ST/53061/2016	PREHARI PROTECTION SYSTEMS PVT LTD	COMMISSIONER, SERVICE TAX-JAIPUR I	DR. SURENDER SINGH HOODA. ADVOCATE./DR SSHOODA65@GMAIL.COM	
10	ST/53184/2016	COMMISSIONER, CENTRAL EXCISE -JAIPUR I	PREHARI PROTECTION SYSTEMS PVT LTD	DR/DR. SURENDER SINGH HOODA. ADVOCATE. SSHOODA65@GMAIL.COM	
11	ST/51142/2017	I A DHAS	Commissioner of Central Excise and Service Tax, RAIPUR	SALIL ARORA, , REEVA CHUGH ARORA AND CHINTU KUMAR AND DIVYA RATNA SINGH, ADV./DR amicusrarus@yahoo.com	
12	ST/50212/2018	GLOBAL COAL & MINING PRIVATE LIMITED	DELHI 3	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
13	ST/50420/2018	CISCON PROJECTS PVT LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND EXCISE, JABALPUR	ALOK BARTH WAL (ADV)/DR alokbarthwal96@gmail.com	
14	ST/50636/2018	JAIPRAKASH ASSOCIATES LTD	Commissionerate Appeal Central Excise Customs Service Tax, DGCEI ADJUDICATION CELL	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	

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15	ST/51544/2018	TAJ SATS AIR CATERING LTD	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX, DELHI I	LAKSHMIKUMARAN & SRIDHARAN, ADV.-Delhi/DR court.del@lakshmisri.com	
16	ST/51850/2018	VCI HOSPITALITY LIMITED	COMMISSIONER OF CENTRAL EXCISE, CUSTOM, CENTRAL GOODS AND SERVICE TAX, DELHI I	PRAMOD KUMAR RAI, ADVOCATE/DR anirudha@athenawassociates.com	
17	ST/51948/2018	SHRI RASHID KHAN	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, EXCISE AND CUSTOMS, INDORE	Om. P. Agarwal & co./DR caopagrwal@gmail.com	}
18	ST/51949/2018	JAGDAMBA ASSOCIATES	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I.	Om. P. Agarwal & co./DR caopagrwal@gmail.com	
19	ST/51953/2018	S S ASSOCIATES	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I.	Om. P. Agarwal & co./DR caopagrwal@gmail.com	
20	ST/52618/2018	VARDHMAN MILK DAIRY PVT LTD	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I.	PANKAJ MALIK, C.A/DR p_massociates@yahoo.co.in	}
21	ST/53231/2018	SHRI VARDHMAN MILK DAIRY PVT LTD	COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS, CENTRAL GOODS AND SERVICE TAX, JAIPUR I.	K. K. Anand, Advocate/DR kkanand_6@yahoo.co.in	
22	ST/52959/2018	RUN DETECTIVES PVT LTD	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE, ALWAR	GG GUPTA ADVOCATES & R. S. SHARMA/DR gggupta12@gmail.com	}
23	ST/53202/2018	RAVINDRA KUMAR BADANA	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CUSTOMS AND CENTRAL EXCISE, ALWAR	GG GUPTA ADVOCATES & R. S. SHARMA/DR gggupta12@gmail.com	

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24	ST/52965/2018	JAI DURGE ICE FACTORY	COMMISSIONER Of CENTRAL GOODS AND SERVICE TAX EXCISE CUSTOMS,UDAIPUR	Bipin Garg,Adv/DR bipingarg@bavm.legal	
25	ST/MISC/50434/2021	RUCHI SOYA INDUSTRIES LTD	COMMISSIONER Of CENTRAL GOODS AND SERVICE TAX EXCISE CUSTOMS,UDAIPUR	R. SUDHINDER ADV C/O ARGUS PARTNERS/DR r.sudhinder@gmail.com	

[ST/52971/2018](#)

Prepared by: UDC

Verified by: CM

**Dy/Asst. Registrar
(Appeal Bench)
28.12.2023**